

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 525 of 1994

Friday this the 22nd day of April, 1994

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR.S.KASIPANDIAN, ADMINISTRATIVE MEMBER

T.N.Vijayan,
Vrindavanam, Kodukulanji,
Neduvaramcode PO, Chengannur
last employed as Accounts Clerk
in Indian Air Force.

....Applicant

(By Advocate Mr. Abok M Cherian)

Vs.

1. The Superintendent of Post Offices, Mavelikara Division, Mavelikara.1.
2. The Assistant Superintendent of Post Offices, Mavelikkara North Sub Division, Mavelikara.

....Respondents

(By Advocate Mr. Kodoth Sreedharan, ACGSC)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant prays that his candidature may be considered for appointment as Extra Departmental Branch Post Master at Ponnuvara Post Office.

2. Learned Standing Counsel submits that the department is prepared to consider the candidature of applicant along with the candidature of other eligible candidates for appointment to that post and make a selection on the basis of merit. If applicant claims any preference he has to establish such before the competent authority.

3. We record the submission and accordingly dispose of the application. No costs.

Dated 22nd April, 1994.

S. Kasipandian
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair(J)
VICE CHAIRMAN